

agencies of Central Government also in some cases acquire land. However, the consolidated information about land acquired Centre and States and the compensation payable to land losers after the amendments made to the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013, is not available with this Department.

RSETIs in Maharashtra

1565. SHRI AVINASH PANDE : Will the Minister of RURAL DEVELOPMENT be pleased to state :

- (a) the total number of Rural Self-Employment Training Institutes (RSETIs) presently operational in Maharashtra, district-wise;
- (b) the details of proposals, for the setting up of RSETIs in the State that are presently pending; and
- (c) the names of sponsoring banks for each of these operational and proposed RSETIs?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT): (a) to (c) Details showing the 34 Rural Self-Employment Training Institutes (RSETIs) presently operational in Maharashtra, district-wise, along with the names of sponsoring banks thereof is give the Statement (*See below*). No proposals, for the setting up of RSETIs in the State of Maharashtra, are presently pending.

Statement

Details showing 34 RSETIs presently operational in Maharashtra, district-wise

Sl. No.	District	Name of the Bank
1.	Akola	Central Bank of India
2.	Ahmednagar	Central Bank of India
3.	Amravati	Bank of Maharashtra
4.	Aurangabad	Bank of Maharashtra
5.	Bhandara	Bank of India
6.	Beed	State Bank of Hyderabad
7.	Buldhana	Central Bank of India
8.	Chandrapur	Bank of India
9.	Dhule	Central Bank of India
10.	Gadchiroli	Bank of India

Sl. No.	District	Name of the Bank
11.	Gondia	Bank of India
12.	Hingoli	State Bank of Hyderabad
13.	Jalgaon	Central Bank of India
14.	Jalna	Bank of Maharashtra
15.	Kolhapur	Bank of India
16.	Latur	State Bank of India
17.	Nandurbar	State Bank of India
18.	Nanded	State Bank of India
19.	Nagpur	Bank of Maharashtra
20.	Nasik	Bank of Maharashtra
21.	Osmanabad	State Bank of India
22.	Parbhani	State Bank of Hyderabad
23.	Pune-Theur	Bank of Maharashtra
24.	Pune	Bank of Baroda
25.	Raigad	Bank of India
26.	Ratnagiri	Bank of India
27.	Sindhudurg	Bank of India
28.	Sangli	Bank of India
29.	Solapur	Bank of India
30.	Satara	IDBI Bank
31.	Thane	Bank of Maharashtra
32.	Wardha	Bank of India
33.	Washim	State Bank of India
34.	Yavatmal	Central Bank of India

Transfer of funds to MGNREGA beneficiaries through e-FMS

1566. SHRI C. M. RAMESH : Will the Minister of RURAL DEVELOPMENT be pleased to state :

(a) the efforts being made for transfer of funds for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) beneficiaries through electronic Funds Management System (e-FMS);

(b) in the light of States delaying payment to MGNREGA workers, how the Ministry would ensure that States would send financial transfer orders to the Centre immediately; and

(c) how Government is planning to use the Jan Dhan Yojana accounts for transfer of funds?